

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 19.3.1999

OA 148/97

Raghunath Prasad Sharma, retired Sub Post Master, Ghatgate Post Office, Jaipur, r/o E-41, Ram Nagar, Sodala, Jaipur.

... Applicant

VERSUS

1. Union of India through Secretary, Communication, Sanchar Bhawan, New Delhi.
2. Post Master General, Rajasthan Circle, Jaipur.
3. Sr. Supdt. of Post Offices, Jaipur City Division, Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant

... Mr. Vinod Goyal

For the Respondents

... Mr. K.N. Shrimal

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Raghunath Prasad Sharma, in this application under Section 19 of the Administrative Tribunals Act, 1985, has prayed for a direction to the respondents to make payment of the amount of gratuity due to him, with interest.

2. Heard the learned counsel for the parties.
3. The learned counsel for the applicant, during the course of arguments, has sought permission to withdraw this application with liberty to file a fresh application. In the circumstances, permission to withdraw the present application is granted to the applicant with liberty to file a fresh application, if so advised, after conclusion of the judicial proceedings. This application stands dismissed as withdrawn. No order as to costs.

*G.K.*  
(GOPAL KRISHNA)  
VICE CHAIRMAN

VK